GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:117 ANSWERED ON:26.07.2010 MONITORING OF PROJECTS UNDER RURAL AREAS Chavan Shri Harischandra Deoram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether proper monitoring of projects is the need of the hour to speed up growth and development of rural areas;

(b) if so, the annual expenditure on projects meant for people living in poverty under various Government schemes in the rural areas;

(c) whether any concrete steps are being worked out to monitor these projects to promote development in rural areas; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The Ministry of Rural Development is implementing through State Governments and UT Administrations various schemes namely, Swarnjayanti Gram Swarojgar Yojana (SGSY), Indira Awaas Yojana (IAY) for providing direct benefits to the people living below the poverty line in rural areas of the country. The other schemes of the Ministry are Mahatama Gandhi National Rural Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana

(PMGSY), Integrated Watershed Management Programmes (IWMP), National Rural Drinking Water Programme (NRDWP) and Central Rural Sanitation Programme (CRSP) / Total Sanitation Campaign (TSC) for rural people. The benefits of these schemes are for all rural population including the below poverty line persons. The expenditure incurred under SGSY and IAY is Rs. 16068.19 crores during the financial year 2009-10.

(c)&(d): The Ministry of Rural Development has developed a comprehensive system of monitoring the implementation and impact of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors. Besides, the State Governments have been advised to adopt a five- pronged strategy consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) people's partnership, (iv) accountability, social audit and (v) strict vigilance and monitoring at all level.